

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

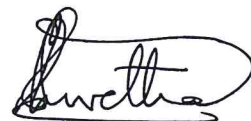
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/428/ (IB)/2017
NAME OF THE PETITIONER(S) : VITUOUS URJA LTD
NAME OF THE RESPONDENT(S) : NANDHA ENERGY LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. TKBHASKAR
VIKRAM P. JAIN
SHWETHA VASUDEVAN

counsel for the
Petitioner



2, U. Karunakaran

counsel for the
Respondent



ORDER

Counsel representing both the parties are present. Heard the reply arguments of the counsel for respondent. Order is reserved.


 (K. Anantha Padmanabha Swamy)
 Member (Judicial)